

went off accidentally. The tension that followed the incident was exploited by anti-social elements who started pelting stones on the shops of non-Manipuris. One car belonging to a non-Manipuri was also set on fire. Curfew was imposed in Greater Imphal area 250 houses/huts belonging to non-Manipuris were set on fire by the miscreants. 15 trucks loaded with essential commodities were hijacked by miscreants. Two hijackers got accidentally drowned while running away on seeing police patrol. According to figures furnished by State Government, 18 vehicles were set on fire and 7 non-Manipuris received minor injuries.

Non-Manipuris residing in interior villages left their homes and sought shelter in relief camps at Imphal. Some even left the State. Manipur Police, Manipur Rifles, CRPF and Assam Rifles were deployed to bring situation under control. Army was also alerted. Peace Committee was formed under the Chairmanship of Chief Minister and the situation has been slowly returning to normal.

(d) No, Sir.

(e) Does not arise.

#### Attempt on Life of Prime Minister

428. SHRI ARJUN SETHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a man from Baroda made an unsuccessful attempt on the life of Prime Minister on the lawns of Parliament House on the 14th April, 1980; and

(b) if so, the details regarding the incident?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) On 14th April, 1980, Smt. Indira Gandhi Prime Minister of India attended a function on the eve of the birth anniversary of Dr. Ambedkar in the Parliament House

Estate. At about 9.45 A.M. when the Prime Minister was going back after the function towards her car, one person who was later identified as Shri Ram Bulchand Lalwani s/o Shri Bul Chand resident of Partap Bungalow, Warsha Road, Baroda, threw an object towards the Prime Minister, which did not hit her, but instead fell close to her on the ground, Shri Ram Bulchand Lalwani was immediately over-powered. The object was found to be a spring actuated knife with 10 c.m. blade. A case vide FIR No. 215 dated 14th April, 1980 u/s 307 IPC and Section 27/54/80 Arms Act was registered at Police Station, Parliament Street on the report of Shri Gopi Ram Gupta, Watch and Ward Officer, Parliament House and investigation taken up by the local police.

#### Representation regarding Nationalisation of Coir and Coir Products

429. SHRI E. BALANANDAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received representation from the workers for the nationalisation of coir and coir products export trade; and

(b) if so, what step is being taken on the same?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Yes, Sir.

(b) The matter is being looked into, in consultation with Coir Board and State Governments concerned.

#### Law and Order Situation in New Delhi

430. SHRI E. BALANANDAN:

SHRI V. KISHORE CHANDRA S. DEO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether law and order situation

is getting worse in New Delhi for the last three months; and

is being personally checked and supervised by senior officers,

(b) if so, the steps taken to arrest the same?

(ii) Armed pickets at vulnerable points have been detailed as preventive measure.

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS  
(SHRI YOGENDRA MAKWANA):**

(a) No Sir. The comparative figures for the last three (3) months viz. 1-2-80 to 30-4-80 and the corresponding period of 1979, as indicated below, show a definite decrease in the crime in the capital:—

(iii) About 2000 Home Guards are inducted for night and early morning hours patrolling along with the local police. Special attention is being paid to parks and vulnerable residential localities.

(iv) Intensive action under the normal preventive sections of Cr.P.C. against bad characters and criminals is taken.

(v) Checking by surprise of vehicles to detect those involved in commission of crime is undertaken.

(vi) Thikri Pehra and patrolling by local residents and private chowkidars in coordination with police patrols and pickets, has been organised.

(vii) temporary Police Posts pending regular sanction in some vulnerable localities have been set up.

(viii) Continuous drives are undertaken by the special squads of the districts to detect the dacoits auto-lifters, robbers/snatchers, pick-pockets, eve-teasers and other bad characters by developing intelligence.

(ix) Meetings with residents of the localities are held by Deputy Commissioners of Police/Assistant Commissioners of Police to explain the measures taken and obtain their suggestions.

(x) Meetings with the representatives of women's colleges to curb the menace of eve-teasing are held.

Head of Crime	1-2-79 to 30-4-79	1-2-80 to 30-4-80
Dacoity . . . . .	24	12
Murder and attempt 'o murder . . . . .	122	117
Robbery . . . . .	162	89
Riots . . . . .	80	43
Snatching . . . . .	57	40
Hurts . . . . .	501	472
Burglary . . . . .	695	604
Thefts . . . . .	5956	5535
Misc. IPC . . . . .	2744	2500
<b>TOTAL IPC . . . . .</b>	<b>10341</b>	<b>9412</b>

A Statement showing the district-wise break up for the said periods is attached.

(b) The following steps have been taken by the Delhi Police:—

(i) Intensive armed/unarmed foot and mobile patrolling with walkie-talkie sets and wireless fitted motor cycles is done. 10 Coys. of additional force from DAP/CRPF have been provided to the Districts for the night patrolling. The patrolling

## Statement

## DISTRICT-WISE BREAK UP OF CRIME FIGURES FOR THE MONTH OF FEBRUARY, 1980 TO APRIL, 1980 AND ITS CORRESPONDING PERIOD OF 1979.

Crime Head	District	1-2-79 to 30-4-79	1-2-80 to 30-4-80	Decrease/ Increase
1	2	3	4	5
Dacoity	North	11	1	Decrease
	East	2	3	Increase
	Central	3	1	Decrease
	West	..	1	Increase
	New Delhi	2	2	..
	South	6	4	Decrease
	Palam	..	..	..
	Crime & Rly.	..	..	..
	TOTAL	24	12	Decrease
Murder and attempt to murder.-	North	32	33	Increase
	East	20	27	Increase
	Central	21	11	Decrease
	West	19	20	Increase
	New Delhi	3	8	Increase
	South	22	17	Decrease
	Palam	..	..	..
	Crime & Rly.	5	1	Decrease
TOTAL :	122	117	Decrease	
Robbery	North	55	25	Decrease
	East	14	10	Decrease
	Central	19	14	Decrease
	West	19	11	Decrease
	New Delhi	15	3	Decrease
	South	37	20	Decrease
	Palam	..	..	..
	Crime & Rly.	3	6	Increase-
TOTAL :	162	89	Decrease	
Poits	North	26	15	Decrease
	East	12	7	Decrease
	Central	13	6	Decrease
	West	8	3	Decrease
	New Delhi	5	1	Decrease
	South	16	10	Decrease
	Palam	..	..	..
	Crime & Railway -	..	1	Increase
TOTAL :	80	43	Decrease	

1	2	3	4	5
<b>Snatching</b>	North	18	6	Decrease
	East	1	2	Increase
	Central	10	9	Decrease
	West	10	4	Decrease
	New Delhi	7	7	..
	South	7	10	Increase
	Palam	..	..	..
	Crime & Rly.	4	2	Decrease
	TOTAL	57	40	Decrease
<b>Hurts</b>	North	140	133	Decrease
	East	82	75	Decrease
	Central	100	104	Increase
	West	84	66	Decrease
	New Delhi	12	9	Decrease
	South	82	79	Decrease
	Palam	..	..	..
	Crime & Rly.	1	6	Increase
	TOTAL :	501	472	Decrease
<b>Burglary</b>	North	184	124	Decrease
	East	154	136	Decrease
	Central	55	57	Increase
	West	118	106	Decrease
	New Delhi	37	52	Increase
	South	147	129	Decrease
	Palam	..	..	..
	Crime & Rly.	..	..	..
	TOTAL :	695	604	Decrease
<b>...</b>	North	1599	1369	Decrease
	East	518	405	Decrease
	Central	964	792	Decrease
	West	669	598	Decrease
	New Delhi	617	725	Increase
	South	1398	1404	Increase
	Palam	24	16	Decrease
	Crime & Rly.	167	226	Increase
	TOTAL :	5956	5535	Decrease
<b>...</b>	North	793	675	Decrease
	East	330	271	Decrease
	Central	403	399	Decrease
	West	331	281	Decrease

1	2	3	4
	New Delhi	295	251 Decrease
	South	564	575 Increase
	Palam	6	9 Increase
	Crime & Rly.	22	39 Increase
	TOTAL.	2744	2500 Decrease
TOTAL IPC	North	2858	2381 Decrease
	East	1133	936 Decrease
	Central	1588	1393 Decrease
	West	1258	1090 Decrease
	New Delhi	993	1058 Increase
	South	2279	2248 Decrease
	Palam .	30	25 Decrease
	Crime & Rly.	202	281 Increase
	TOTAL	10341	9412 Decrease

### Setting up of another Atomic Plant in the Country

431. SHRI LAKSHMAN MALLICK: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under Government's consideration to set up another atomic plant in the country; and

(b) if so, the details thereof?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) and (b) Yes, Sir. A proposal to set up another atomic power station in the Western Region is under consideration.

### Raising of Additional Battalions of Armed Police and Border Security Force or Home Guard's in Meghalaya

432. SHRI P. A. SANGMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Meghalaya has submitted a proposal for raising an additional battalion of

armed police in the State and also two battalions of Border Security Force or Home Guards; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The State Government have sent proposals seeking Central financial assistance for raising an additional State Armed Police Battalion and two battalions of Border Wing of Home Guards.

(b) The matter is under examination.

### P.M.'s visit to Assam

433. SHRI AMAR ROYPRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Prime Minister had recently visited Assam in connection with the foreign nationals issue; and